

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

Promotion of teachers of the School Environmental Sciences, J.N.U.

1995. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Jawaharlal Nehru University has promoted two teachers of the School of Environmental Sciences as professors without holding any proper selection in gross violation of all proper procedures laid down for the purpose;

(b) whether Government have received any representation from the teachers of the University against the above appointments; and

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) The Selection Committee for the post of Professors found two departmental candidates in the School of Environmental Sciences, Jawaharlal Nehru University, suitable for appointment as Professor and recommended that efforts should be made to appoint the Professors. The University appointed the two teachers as professors after their posts were upgraded with the approval of UGC.

(b) No, Sir.

(c) Does not arise.

Misappropriation of Hostel funds in the J.N.U.

1996. SHRI SURAJ PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that an enquiry committee has found a teacher and an

employee of the Jawaharlal Nehru University guilty of misappropriation of hostel funds; and

(b) if so, what action is proposed to be taken against them?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The concerned employee has been removed from service and the teacher has given show cause notice as to why he should not be removed from service for his misconduct.

Misuse of funds by the Director, Kendriya Hindi Sansthan, Agra

1997. SHRI SURAJ PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that prima facie evidence has been found against the Director, Kendriya Hindi Sansthan, Agra, for misuse of funds and for violation of proper procedures in matters of purchases involving lakhs of rupees;

(b) whether there were complaints against the Director for harassing employees including teachers; and

(c) if so, why no action has been taken against him so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): No, Sir.

(b) No, Sir.

(c) Question does not arise.

Extension of term of deputation of the Director, Bureau for Promotion of Urdu

1998. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the term of deputation of the Director, Bureau for the Promotion of Urdu has been extended;